

# HIGH COURT, OF JAMMU AND KASHMIR AT JAMMU

## ORDER

NO: 1300

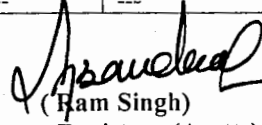
DATED:- 16/1/2019

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head-0488 Distt. & Sessions Judges under various object Heads to the extent shown against each Court for the current year 2018-19 as per detail given below:-

Rs. In lacs.

S.No.	Name of the Court	001 Salary	002 T.E.	006 Tele phone	007 O.E.	014 POL	043-Uniform	364-Wages Outsourcing	641-Pensionary charges (NPS)
1.	Pr. D&S Judge, Kathua.	30.00	---	0.10	0.40	---	---	---	0.40
2	C.J.M. Pulwama.	---	0.50	---	---	0.15	---	---	---
3	C.J.M. Poonch.	20.00	---	---	---	---	---	---	---
4.	C.J.M. Udhampur.	---	---	---	0.20	0.15	0.15	---	0.10
5	Sub Judge, Nowshera.	20.00	---	---	0.25	---	---	0.203	0.40
6	City Judge, Jammu	8.00	---	---	---	---	---	---	0.09
7	Excise Magistrate, Jammu.	12.00	---	---	---	0.30	---	---	0.30
8	P&T Magistrate, Jammu	9.00	---	---	---	0.20	---	---	0.30
9	Munsiff, R.S.Pura.	---	---	0.10	0.10	0.20	---	---	---
10	Munsiff, Budgam.	4.00	0.30	---	---	---	---	---	---
11	Munsiff, Chenani.	---	---	---	---	0.20	---	---	0.40
12	Addl. Mob. Mag. Kulgam.	4.90	---	---	---	---	---	---	0.35
13	Distt. Mag. Poonch.	2.50	---	---	---	---	---	---	0.10
14	Tehsildar Billawar.	5.00	---	---	---	---	---	---	0.80
15.	Tehsildar, Kishtwar	1.50	---	---	---	---	---	---	---

By Order.

  
 (Ram Singh)  
 Deputy Registrar (Acctts) 16/1/19

No: 53109-32/AC Dated: 16/1/2019


Copy forwarded to the:-

1. Pr. D&S Judge, Kathua.
- 2-4. C.J.M. Pulwama/Poonch/Udhampur.
5. Sub Judge, Nowshera.
6. City Judge, Jammu.
7. Excise Magistrate, Jammu.
8. P&T Magistrate, Jammu.
- 9-11. Munsiff, R.S.Pura/Budgam./Chenani.
12. Addl. Mobile Magistrate, Kulgam.
13. Addl. Distt. Magistrate, Poonch.
14. Tehsildar, Billawar/Kishtwar..
15. Treasury Officer, Sub Try. Distt. Court omlpx, Janipur, Jammu.
- 16-24 Treasury Officer, Kathua/Pulwama/Poonch/R.S.Pura/Budgam/Kulgam/Billawar/Poonch/Nowshera /Udhampur./Chenani.
- ..... For inf. and necessary action.

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Order Book.

*9/c ric for uploading*  
*g/m*

  
 Deputy Registrar (Acctts) 16/1/19